

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/373/ (IB)/2017
NAME OF THE PETITIONER(S) : ROCKET ELECTRIC INDIA PVT LTD
NAME OF THE RESPONDENT(S) : KRISHNA ENERGY PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. AMAR PANWAR

Petitioner

2. V Mahadev

Respondent

[Signature]
V Mahadev

ORDER

Counsels for both the parties present. Counsel for Respondent prayed for time on the ground that the matter is likely to be settled. At request, time is enlarged. Put up on **21.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)